

SHRI B. N. DATAR: There is no delay at all. The Committee was appointed in 1960, about that time. Then, their recommendations were received. Inasmuch as certain further clarification was sought, therefore, the matter is now pending. As soon as it is received, the Government will take further steps.

SHRI NIRANJAN SINGH: What is the reason for appointing this Committee so late?

SHRI B. N. DATAR: Sir, this committee was necessary to find out what would be the proper amenities to be provided for these ex-Servicemen.

SHRI NIRANJAN SINGH: Sir, the war ended in 1945 and the amount must have been allowed to be distributed among these people long ago. May I know, Sir, why there was this delay of fourteen years.

SHRI B. N. DATAR: There is no delay at all.

SHRI NIRANJAN SINGH: May I know, Sir, when this amount was allowed to be distributed to these persons?

SHRI B. N. DATAR: I am not aware of the period when this amount was available, but still may I point out to the hon. Member that the proposals were received from this Committee in November, 1960 only.

SHRI BHUPESH GUPTA: Sir, he said that he does not know when the money was allotted. How does he know then whether delay has taken place or not.

SHRI B. N. DATAR: I have pointed out that here the question related to the appointment of a committee and their recommendations.

SHRI BHUPESH GUPTA: May I know, Sir, why the hon. Minister did not enquire as to when the money was

allotted on the basis of an intelligent anticipation that a supplementary of this kind will be asked?

SHRI B. N. DATAR: Let intelligent anticipations be confined to him.

*244. [For answer, vide cols. 1437—41 infra.]

*245. [For answer, vide cols. 1441-42 infra.]

*246 and *247. [The questioner (Shri P. N. Rajabhoj) was absent. For answers, vide col. 1443 infra.]

GOVERNMENT SPONSORED AGENCIES FOR GIVING FINANCIAL ASSISTANCE TO INDUSTRIES

*248. SHRI ARJUN ARORA: Will the Minister of FINANCE be pleased to state:

(a) what are the agencies sponsored by Government to provide financial assistance (loans and grants) to industries in the private sector; and

(b) what precautions, if any, are taken to ensure that the same industrial unit or group of industries does not avail of financial assistance from more than one Government sponsored agency?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) and (b) A statement in respect of the agencies sponsored by the Central Government is laid on the Table of the House.

STATEMENT

(a) Agencies sponsored by the Central Government to provide financial assistance (Loans and Grants) to industries in the private sector:—

- (1) The Industrial Finance Corporation of India.
- (2) The National Industrial Development Corporation Ltd.
- (3) The Refinance Corporation for Industry Private Ltd.

- (4) The Rehabilitation Industries Corporation Ltd.
- (5) The Film Finance Corporation Ltd.
- (6) The Industrial Credit & Investment Corporation of India Ltd.
- (7) The State Bank of India.
- (8) The National Small Industries Corporation Ltd.
- (9) The All India Handloom Board.
- (10) The All India Handicrafts Board.
- (11) The Small Scale Industries Board.
- (12) The Khadi and Village Industries Commission.

(b) There is no bar as such to any Industrial unit or a group of industries availing of financial assistance from more than one Government sponsored agency, especially when a unit requires both foreign exchange and rupee loan assistance. To the extent practicable, however, proper co-ordination is ensured by nomination of Government Directors to the Industrial Finance Corporation, the National Industrial Development Corporation, and the Industrial Credit and Investment Corporation Ltd. and by the representation of the Industrial Finance Corporation on the Loan Advisory Committee of the National Industrial Development Corporation. The Corporations concerned have also evolved their own internal procedure for scrutiny and processing of applications and the terms and conditions of assistance relating to creation of *pari passu* charge on the assets mortgaged acceptable to more than one Government sponsored agency ensure an unit confining itself to one agency, unless there are compelling circumstances. In the case of other agencies not much of overlapping of assistance by more than one agency is likely since they are either intended for specified industries or their field of assistance is otherwise limited in scope.

SHRI ARJUN ARORA: May I know, Sir, what precautions, if any, are taken to ensure that the industries which get loans do not draw from various agencies amounts in excess of their own assets?

SHRIMATI TARKESHWARI SINHA: Sir, some of these agencies insist on mortgage values of the properties and, therefore, there cannot be much duplication because these agencies know about the financial liabilities and assets of the individual units, factories, firms or business concerns asking for loans. There are some other agencies which are very specialised in nature like the All-India Handloom and All-India Khadi Boards. They give not only loans but grants also. So we as well as these agencies try to avoid duplication.

सरदार रघुबीर सिंह पंजहजारी :
इंडस्ट्रीज चलाने के लिए दूसरी स्टेट्स जो कर्जा लेती हैं वह किस तरीके से लेती है ?

श्री मोरारजी आर० देसाई : जॉ रुपया मांगते हैं उनको इन इंस्टीट्यूशन को बताना पड़ता है कि कहां कहां से उन्हें रुपया मिला है, कहां-कहां से उन्होंने मागा है। इसीलिए उसमें डुप्लिकेशन का सवाल ही नहीं उठता।

SHRI ARJUN ARORA: In view of the fact that the hon. Deputy Minister has stated—that only some of the agencies insist on a mortgage, will she please tell us whether the agencies, which do not insist on a mortgage, take some steps to ensure that the borrowers do not get more money from the Government and the Government agencies than their assets would justify?

SHRI MORARJI R. DESAI: As I said, they all have to show whence they get money, what loans they get, what debts there are when they apply for any loans from these institutions. There can be no question of duplication.

SHRI A. D. MANI: Is there any stipulation in the rules of these agencies which lays down that after the loan has been taken, the concern should not borrow from other sources beyond a certain percentage of the fixed capital?

SHRIMATI TARKESHWARI SINHA: No rigid rule has been fixed because sometimes the firms or the units do take loans from the agencies mentioned in the statement. In very special circumstances they take loans.

SHRI BHUPESH GUPTA: At the time of the debate on the Industrial Finance Corporation and also at the time of the nationalisation of the Imperial Bank of India, it was said that these institutions shall be helping also the medium and in some cases even small-scale industries. May I know, Sir, if the Government has cared to find out from the various agencies concerned as to where the money has flown, and whether it is not a fact that there is a bias in favour of helping the big business and industries like them?

SHRI MORARJI R. DESAI: This question does not arise out of this question.

SHRI BHUPESH GUPTA: It does arise.

Mr. CHAIRMAN: Then put a separate question next time.

स्टाम्प प्रेस और करेंसी नोट प्रेस में कार्स्टिंग सिस्टम का जारी किया जाना

*२४६. श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि क्या स्टाम्प प्रेस और करेंसी नोट प्रेस में विस्तृत कार्स्टिंग सिस्टम जारी करने की जो योजना थी वह कार्यान्वित हो गयी है; यदि नहीं तो क्यों नहीं हुई है ?

†[INTRODUCTION OF COSTING SYSTEM IN STAMP PRESS AND CURRENCY NOTE PRESS

*249. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state whether the scheme to introduce comprehensive costing system in Stamp Press and in Currency Note Press has been implemented; if not, the reason therefor?]

वित्त उमंत्रो (श्री बी० आर० भगत) : नासिक रोड के करेंसी नोट प्रेस और स्टाम्प प्रेस में लागत निकालने की विस्तृत प्रणाली (कम्प्रिहेंसिव कार्स्टिंग सिस्टम) धीरे-धीरे लागू की जा रही है ।

†[THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): A comprehensive system of costing is being introduced in gradual stages in the Stamp Press and the Currency Note Press at Nasik Road.]

श्री राम सहाय : इस प्रणाली को प्रचलित करने से क्या कुछ ऐसा प्रतीत होता है कि इसमें कुछ भित्तव्ययिता हो जायेगी ?

श्री बी० आर० भगत : अभी तो शुरूआत है और जो कुछ आंकड़े इकट्ठे किये जा रहे हैं उसमें यह मालूम पड़ता है कि कीमतों को नियत करने में और दूसरी बचत में इसमें काफी महायता मिलेगी ।

SHRI BHUPESH GUPTA: How is it that this scheme of costing was not introduced earlier even where the currency notes are printed?

SHRI B. R. BHAGAT: For the simple reason that this science is comparatively new.

SHRI BHUPESH GUPTA: May I know why—whether it is old or new, does not matter—this was not introduced specially when it is necessary to have absolute economy there in the printing of currency?

†[] English translation.